

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....⁴⁶⁸OF ¹²

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

DATE OF ORDER : 28.05.2013


None for the applicant.

Mr. M. K. Trivedi, present for the respondents No. 2 to 4.

None present for the Union of India.

Even on earlier dates i.e. 11th March, 2013 and 26th April, 2013, none was present on behalf of the applicant. Today also, none is representing the applicant. In view of this, the Original Application is dismissed in default for non-prosecution.

Rud G.Ry
by
बि. 13


(K.C. Joshi) JM

सं. 77 अ 78 दिनांक
14/13 को प्रार्थी व
प्रार्थी नं. 01 को निर्णय
कापी सिक 281
भेजी। R.R.

Copy Received
12/5/13
(Vikram Singh)